NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 35 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Theolia S.A. Vs. M/s Theolia Wind Power Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Jeevan Ballav Parida, Advocate

For the Respondent:

Ms. Vasudha, Sr Advocate with

Ms. Sreenita Ghosh, Advocate

ORDER

The case has been transferred from the Hon'ble Principal Bench. Both the parties submit that the talks of compromise are being finalized.

In view of the same, renotify this case for further proceedings on 12th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)